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Title: Regarding unprovoked police-firing on a peaceful rally of farmers in Vishakhapatnam district, Andhra Pradesh on 2 December, 2002.

SHRI S. JAIPAL REDDY (MIRYALGUDA): Mr. Speaker, Sir, I am very thankful to you for the opportunity given to me. I would like to draw the attention of the House and to the Home Minister through you, Sir, that police opened fire on peaceful farmers in Visakhapatnam district on 2nd December 2002. ...*(Interruptions)*

SHRI K. YERRANNAIDU (SRIKAKULAM): Sir, this is a State subject. ...*(Interruptions)*

SHRI S. JAIPAL REDDY : The farmers were agitated, asking for release of water from the Revada reservoir. ...*(Interruptions)* The farmers were asking for water. ...*(Interruptions)* They could have been spoken to. As a result of this brutal police firing, two farmers were sustained bullet injuries. ...*(Interruptions)* 22 rounds have been opened. I may also tell you that one former Member of Lok Sabha, Shri Konathala Ramakrishna was taken into custody along with hundreds of other farmers. ...*(Interruptions)*

SHRI K. YERRANNAIDU : Sir, it is a State matter. Please do not allow him to raise it here. ...*(Interruptions)*

SHRI S. JAIPAL REDDY : Sir, false cases are being foisted upon the farmers. This is the illustration of police brutality. ...*(Interruptions)*

The latest instance is the policy of brutal oppression pursued by the Andhra Pradesh Government against farmers. ...*(Interruptions)*

SHRI K. YERRANNAIDU : Sir, the rules do not permit him to raise this matter here because it is a State subject. There were many precedents in this House. The Speaker's rulings were there on this. ...*(Interruptions)*

SHRI S. JAIPAL REDDY : Sir, a few months back, the farmers were subject to a similar firing in Hyderabad city and four farmers succumbed to bullet injuries. ...*(Interruptions)*

SHRI K. YERRANNAIDU : Without knowing the ground realities, they want to raise this issue here. ...*(Interruptions)*

SHRI S. JAIPAL REDDY : Sir, this situation in Visakhapatnam could have been avoided if the Government had spoken to the farmers and taken them fully into confidence. ...*(Interruptions)*

SHRI K. YERRANNAIDU : Sir, there were several rulings of the Speaker on this. Shri Somnath Chatterjee knows. ...*(Interruptions)*

MR. SPEAKER: Please sit down.

SHRI K. YERRANNAIDU : How can they raise this issue in the 'Zero Hour'?

MR. SPEAKER: I have received a notice from Shri Jaipal Reddy and the notice contains the issue of unprovoked police firing on peaceful farmers in Vishakhapatnam District on 2nd December, 2002. This is the notice received by me.

...*(Interruptions)*

श्री चन्द्रकांत खैरे (औरंगाबाद, महाराष्ट्र) : महाराष्ट्र में क्या हुआ? (व्यवधान) महाराष्ट्र में कांग्रेस की सरकार है। (व्यवधान)

SHRI K. YERRANNAIDU : It is a State subject. How can they raise it here? You should not allow this. You should not create a new precedent. (Interruptions)

श्रीमती रेणुका चौधरी : नेक्लेलाइट्स को आप पकड़ नहीं सकते। (व्यवधान)

MR. SPEAKER: Please sit down.

SHRI K. YERRANNAIDU : You should not allow him.

SHRI S. JAIPAL REDDY (MIRYALGUDA): I am speaking with the permission....(*Interruptions*)

MR. SPEAKER: You are not listening to me. Shri Yerrannaidu, you should listen to me when I stand up.

...(*Interruptions*)

MR. SPEAKER: Please sit down.

श्रीमती रेणूका चौधरी : किस बात के लिए आप तालियां बजा रहे हैं? (व्यवधान) यह किसान विरोधी सरकार है। (व्यवधान) There were 22 rounds of firing, and tear gas was used on the farmers. (Interruptions)

SHRI K. YERRANNAIDU : You have no right to raise this issue....(*Interruptions*)

MR. SPEAKER: The notice was received by me. Please listen to me. This notice on firing on farmers was received by me. The notice was received in time. There is no doubt and it is generally true that we do not accept the notices of this type which are concerning the State Government.

...(*Interruptions*)

श्रीमती रेणूका चौधरी : किसानों पर बंदूक चलती है तो आप तालियां बजाते हैं। (व्यवधान)

अध्यक्ष महोदय : रेणूका जी, आप बैठिए।

...(*Interruptions*)

MR. SPEAKER: This notice was received only because in certain cases, the State matters are also taken up in the 'Zero Hour'. But I do not want this to be a precedent.

...(*Interruptions*)

श्री राम विलास पासवान (हाजीपुर) : देश के किसानों का मामला है। यह स्टेट का मामला नहीं रह जाता। (व्यवधान)

MR. SPEAKER: If the House agrees, we can decide that no State matter, however serious it is, will be entertained in the 'Zero Hour'. I am prepared to do this.

...(*Interruptions*)

SHRI K. YERRANNAIDU : Nobody was killed....(*Interruptions*)

MR. SPEAKER: Therefore, in future, it can be done. But in this very House, serious instances were always taken up during 'Zero Hour'.

Anyway, now you have made your point.

SHRI S. JAIPAL REDDY : I was not heard.

MR. SPEAKER: Whatever you have said has gone on record. I would like you to complete your speech in one or two sentences.

...(*Interruptions*)

SHRI S. JAIPAL REDDY : This situation in Vishakhapatnam could have been avoided if the Government had spoken to the farmers and taken them into full confidence....(*Interruptions*)

अध्यक्ष महोदय : राम विलास पासवान जी, अब आप बोलिए।

â€¦ (व्यवधान)

MR. SPEAKER: It is only two minutes that the Members take to make their speeches in the 'Zero Hour' and not more than two or three minutes.

SHRI S. JAIPAL REDDY : I was not heard.

श्रीमती रेणूका चौधरी : सर, हम लोगों के ऊपर जुल्म होता है और आप भी नहीं बोलते हैं।â€¦ (व्यवधान)

SHRI K. YERRANNAIDU : If you allow me, I will apprise the House of the whole situation. If you are not satisfied, then please allow him to speak. Nobody was killed....(*Interruptions*)

श्री चन्द्रकांत खैरे : महाराष्ट्र में क्या हुआ?â€¦ (व्यवधान)

MR. SPEAKER: I told you to speak.

...(*Interruptions*)

SHRI K. YERRANNAIDU : How can you speak on this subject here? ...(*Interruptions*)

SHRI S. JAIPAL REDDY : Sir, I do not interrupt and so I do not like to be interrupted.

I want to bring an important matter to the notice of this House. ...(*Interruptions*)

SHRI K. YERRANNAIDU : Sir, please give me one minute to explain this. ...(*Interruptions*)

SHRIMATI RENUKA CHOWDHURY : If you want to speak, you have to give a notice. ...(*Interruptions*)

SHRI K. YERRANNAIDU : Sir, this issue cannot be raised. ...(*Interruptions*) If there has been any death or something serious, you can allow it to be raised but nothing has happened.

DR. MANDA JAGANNATH (NAGAR KURNOOL): Sir, do you want to set a new precedent?

SHRI K. YERRANNAIDU : Sir, if you allow this issue to be raised now, every Member of Parliament would raise similar issues. â€¦! (*Interruptions*)

DR. MANDA JAGANNATH : Sir, is this a political platform? ...(*Interruptions*)

SHRI K. YERRANNAIDU : How can they use this Lok Sabha like a political platform? Please do not allow this. ...(*Interruptions*)

श्रीमती रेणुका चौधरी : हम इनकी बात नहीं सुनेंगे। इनको नहीं बोलने देंगे। â€¦! (व्यवधान)

SHRI S. JAIPAL REDDY : The Government of Andhra Pradesh is indulging in a brutal policy of oppression. ...(*Interruptions*)

MR. SPEAKER: Hon. Members, on this issue, there is going to be no further discussion. Please sit down.

...(*Interruptions*)

MR. SPEAKER : Hon. Members, I have already said that on this issue nothing will go on record. Now, nothing further will go on record.

(*Interruptions*) *

अध्यक्ष महोदय : आप अपनी जगह पर जाइए।

â€¦! (व्यवधान)

MR. SPEAKER: Hon. Members, a very important issue is being raised by Shri Ram Vilas Paswan. Please listen to him.